

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 05th October, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 99/2015(CZ)	Ashish Thakur Vs. State of M.P. & Ors.	Mr. Qasim Ali, Adv. Mr. Ayush Dev Bajpai, Adv.	
FOR HEARING				
2.	Original Application No. 158/2014(CZ) (M.A.No.244/15) (M.A.No.245/15) (M.A.No.246/15) (M.A No.328/15) (M.A.No.481/15)	Prateek Singh Vs. Secretary, Govt. of MP, Mining Department & 8 Ors.	Mr. S.A. Sadhwani Adv. for Applicant Ms. Parul Bhadoria for MPPCB Mr. Om. Shankar Shrivastava Adv. Mr. Sachin K. Verma, Adv. R-1 to 7	
3.	Original Application No. 159/2013(CZ) (M.A.No.480/15) (M.A.No.502/15) (M.A.No.503/15) (M.A.No.572/15)	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani Mr. L.B. Shashtri Adv. For R-7 Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. for R-8 & 9 Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. S.K.Lal, Adv. for MoEF	
4.	Original Application No. 163/2014(CZ) (M.A.No.327/15) (M.A.No.479/15)	Shiva Corporation India Ltd. Vs. State of M.P. & 2 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv for R-2 Mr. Deepesh Joshi Adv. For R-3 Mr. Kamlesh Mandloi Adv. Mr. Shrey Raj Saxena, Adv.	
5.	Original Application No. 63/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samiti (Bihar Rivar, Encroachment, Rewa) Vs Union of India & 4 Ors	Mr. R.S.Verma, Adv. Mr. Sandeep Shukla, Adv.	
6.	Original Application No. 64/2015 (CZ)	Paryavaran Avam Manav Sanrakshan Samiti (Stone Crasher, Maihar) Vs Union of India & 4 Ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Shukla, Adv.	
7.	Original Application No. 05/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samity (MSW, Jabalpur) Vs State of M.P. & 3 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	

8.	Original Application No. 67/2015(CZ)	Raman Khandelwal & Anr. Vs. Government of M.P. & Ors.	Mr. Chandra Prakash Singh, Adv. Mr. Ramchandra, Adv. Mr. Sanjay Kumar Choubey, Adv. Mr. Ashok A. Tiwari, Adv. Mr. B.M. Prasad, Adv.	
9.	Original Application No. 93/2014 (THC)	M/s Saraswati Spin Dye Private Ltd. Vs. Rajasthan State P.C.B & Ors.	Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Y.M.Yadav, Adv. Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv.	
10.	Original Application No. 75/2015(CZ)	Kirti Gupta Vs. M.P. Pollution Control Board	Mr. Ravikant Patidar, Adv.	
11.	(M.A.No.598/15), (M.A.No.594/15) in Original Application 116 /2013(THC) (M.A.No.93/15) (M.A.No.498/15)	Natyendra Manav Vs. State of Rajasthan & 13 Ors.	Dharamvir Sharma, Adv. for Applicant Mr. Sandeep Singh, Adv. for R-11, & R.P.C.B Mr. Sachin K Verma, Adv. Mr. Sheya Raj Saxena Adv. Mr. B.C. Rawat Adv. Mr. Om S. Shrivastava Adv. For (NHAI) Mr. Narendra Bhavsar Adv Mr. B.C. Rawat Adv. Mr. Yogesh Bhatnagar	
12.	Original Application No. 70/2015 (CZ) (M.A.No.579/15) (M.A.No.596/15) (M.A.No.597/15)	Jalil Mohammad Khan Vs. State of M.P. & Ors	Ms. Swapnil Gupta, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
13.	Original Application No. 110/2014(THC)	Sukhram Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv. Mr. Sachin K. Verma, Adv. Mr. Dharamveer Sharma, Adv.	
14.	Original Application No.21/2015(CZ)	Ravindra Kumar Vs State of M.P. & Ors.	Mr. J.P. Mishra, Adv.	
15.	Original Application No. 51/2015 (CZ)	Nitin Jeswani Vs. State of M.P. & Ors.	Mr. Nitin Jeswani, Applicant Mr. Vivek Choudhary, Adv. Mr. Vijay Bahadur Singh Tomar, Adv.	
FOR COMPLIANCE				
16.	Appeal No. 10/2013(CZ) (M.A. No.607/14) (M.A. No.123/15) (M.A. No.306/15)	Bhagat Ram Sahu & Ors. Vs. Union of India & 5Ors.	Mr. Sudha Bhardwoj, Advocate Ms. Parul Bhadoria , Adv. for R-3 Mr. Purushaindra Kaura Adv. Mr. S.S. Chouhan Adv. For R-3,4 Mr. OM. S. Sheivastava Adv. For MOEF Mr. Dharamveer Sharma Adv. For R-5 Mr. V.K. Munshi Adv. R-5	

17.	Original Application No. 41/2015 (CZ)	Narendra Singh & 2 Ors. Vs. M/s Indraprasth Construction & 7 Ors.	Mr. Rajendra Giri, Adv. Mr. Rajesh Giri, Adv. Mr. Shashank Pandey, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
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